NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/626/ (IB)/2017

NAME OF THE PETITIONER(S)

: C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD

NAME OF THE RESPONDENT(S)

: ANAX INDUSTRIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.M. ANDNO

Course for Operational

<u>ORDER</u>

Counsel for petitioner present. He is directed to send notice to the respondent alongwith copy of petition in the address shown in the petition and file proof of delivery by way of an affidavit on the next date of hearing. Put up on 21.11.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)